

(b) Not to the full extent.

(c) As far as Scheduled Castes candidates are concerned the quotas reserved for them in respect of non-technical posts have been almost fully utilized but a sufficient number of persons possessing the qualifications necessary for technical posts have not been available.

In regard to Scheduled Tribes, there is a general paucity of candidates possessing requisite qualifications for both non-technical and technical categories.

Foreign Exchange Earnings

1534. Shri Jhulan Sinha: Will the Minister of Transport and Communications be pleased to state:

(a) the total amount of foreign exchange earned by the Indian Shipping since the start of the First Five Year Plan up-to-date; and

(b) the total allotment of foreign exchange for development of Indian Shipping during the same period as against the total demand thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The available information is given below:

The total gross freight and passenger earnings of Indian shipping companies in the overseas trades for the years 1951-52 to 1957-58 are indicated below:

Year	Rs. (in crores)
1951-52	7.90
1952-53	9.60
1953-54	8.60
1954-55	10.50
1955-56	13.42
1956-57	17.45
1957-58	20.98
	<hr/>
	88.45

These earnings are partly in rupee currency and partly in foreign exchange. The figures of disbursements in rupees and in foreign exchange are not available so that it is not possible to work out the net earnings.

The total amount of foreign exchange released for acquisition of ships in the private sector in respect of the calendar years 1951 to 1958 are furnished below:

Year	Rs. (in crores)
1951	2.11
1952	1.56
1953	0.94
1954	2.93
1955	5.38
1956	8.75
1957	9.39
1958	8.94
	<hr/>
	40.00

The total amount of foreign exchange released for acquisition of ships in the public sector, in respect of the financial years 1951-52 to 1957-58 are indicated below:

Year	Rs. (in crores)
1951-52	Nil
1952-53	Nil
1953-54	0.73
1954-55	1.18
1955-56	Nil
1956-57	2.06
1957-58	0.72
	<hr/>
	4.69

The total demand for foreign exchange for shipping during the First Plan years can be taken to be the same as the amount released in those years as there was then no difficulty about foreign exchange. The foreign exchange position deteriorated only from 1957 since when restrictions have been placed. Even so small amounts of free foreign exchange

have been released and also a substantial amount of yen credit has been made available to meet a part of the demand.

परिवार नियोजन बोर्ड

१५३५. श्री कुमकल राय : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सूबसा और प्रसारण मंत्रालय ने परिवार नियोजन बोर्ड की प्रचार सम्बन्धी चलचित्र तैयार करने के लिये क्या सहयोग दिया ; और

(ख) क्या यह सच है कि परिवार नियोजन बोर्ड ने एक चलचित्र प्रदर्शक (फिल्म स्ट्रिप प्रोजेक्टर) मंगाने के लिये अनुमति मांगी थी और उनकी प्रार्थना प्रस्वीकृत कर दी गई थी ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) अब तक सूचना और प्रसारण मंत्रालय ने परिवार नियोजन सम्बन्धी चलचित्र और ३७७ स्लाइड्स तैयार किये हैं ।

(ख) जी नहीं ।

Coir Co-operative Societies

1536. { Shri Narayanankutty
Menon:
Shri Punnoose:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Special Officer appointed to enquire into the working of the Coir Co-operative Societies in Kerala State has submitted his report;

(b) if so, what are the recommendations made; and

(c) the action taken thereon?

The Deputy Minister of Community Development and Co-operation (Shri E. S. Murthy): (a) Yes, Sir.

(b) The recommendations relate to Thondu (Husk) Societies, Primary Societies, Marketing Societies, and Unions and the administrative set up. The main recommendations are:—

- (i) Exclusive membership in Thondu Societies should be provided to the Primary Coir Production Societies thus ensuring better co-ordination between the Thondu (Husk) and Primary Societies;
- (ii) Systematisation of accounts and standardisation of methods must be attended to;
- (iii) The number of Thondu Societies should be limited;
- (iv) Primary Societies should be made Societies for the benefit of workers and small manufacturers by confining their activities only to these classes. They should arrange sale of coir produced by members through Central Marketing Societies and improve standards and quality of production to ensure a uniform price;
- (v) The Central Marketing Societies should insist on improved quality of production and enforce better standards. Their internal and external selling departments should be strengthened. The Societies should be assisted by Government to provide godown facilities.
- (vi) A systematic procedure for intensive supervision by the Department should be followed. A more thorough system of audit is required. Administrative delays should be minimised.

(c) These recommendations are being examined by the Government of Kerala. The State Director of Industries and Commerce (Coir Wing) has also been asked to take action where irregularities in the working of the Societies have been noticed.